Gazette on 9th February 2004. It is available at the website of the Department of Women and Child Development.

The National Plan of Action for Children is also being drafted in consultation with Government and Non-Government agencies and is likely to be finalized shortly.

National Education Commission

1275. SHRI MANOJ BHATTACHARYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are thinking to establish a National Education Commission;
 - (b) if so, its terms of reference, tenure, personnel and composition; and
 - (c) by when its constitution is likely to be finalised and announced?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (c) The proposal to set up a National Commission on Education is under consideration of the Government

New Kendriya Vidyalayas in backward areas

†1276. SHRI HARISH RAWAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether in view of the role of Kendriya Vidyalayas in the promotion of education, the existing norms for setting up of new Kendriya Vidyalayas in the backward, hilly and tribal areas are proposed to be relaxed;
 - (b) if so, the details thereof; and
- (c) the number of Kendriya Vidyalayas being run in the backward, hilly and tribal areas?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) Kendriya Vidyalayas are not opened on the basis of economical, geographical or social status of the areas. However, the existing norms relating to requirement of 15 acres of land to be provided by the sponsoring authority

[†]Original notice of the question was received in Hindi.